

video conferencing

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE: CENTRAL: DELHI.

ORDER

In partial modification of Duty Roster bearing No. 482-545/CMM/Central/DR/2016 dated 25-01-2016 for the month of February-2016, it is hereby ordered that Sh. Muneesh Garg, Ld. MM, Central District, will work as duty MM on 23-02-2016 in place of Ms. Manu Vedwan, Ld. MM, Central District, Delhi.

Rest of conditions shall remain unchanged.


  
(Dr. SAURABH KULSHRESHTHA)  
Chief Metropolitan Magistrate  
Central District, Delhi.

No. 1361-1398..... CMM/Central/2016

Dated, Delhi the 18/2/16.....

**Copy forwarded for information and necessary action to:**

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.  
(Through Ld. District & Sessions Judge (HQ), Delhi.
2. The Ld. District & Sessions Judge (HQ) Delhi.
3. The Ld. District & Sessions Judge, all District, Delhi/New Delhi.
4. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi
5. The Ld. CMMs, all Districts, Delhi/New Delhi
6. The Ld. Secretary, Delhi legal Service Authority, Central, THC, Delhi
7. The Ld. Administrative Civil Judge, , All district, Tis Hazari Courts, Delhi
8. The Ld. ACMMs/MMs, Central District, THC, Poor House & Railway Courts, Delhi.
9. The Ld. Principal Magistrate, JJB-I, II & III Delhi/New Delhi
10. The Director of Prosecution, Tis Hazari Courts, Delhi.
11. The Commissioner of Police, Delhi & DCsP of North, Central & West District, Delhi.
12. The I G Prison, Tihar Jail, Delhi/New Delhi
13. The Secretary Bar Association, THC/PHC. KKD/ Rohini, Dwarka and Saket Courts, Delhi
14. The Admn. Officer (J), Nazarat Branch/Filing Officer of the District & Sessions Judge (HQ), Delhi.
15. The Admn. Officer (J) Computer Branch, Central District, Delhi
16. The Care Taking Branch, Tis Hazari Courts, Delhi.
17. The Superintendent Jail, New Delhi/Lock Up Incharge, Tis Hazari Courts, Delhi.
18. Sh. Sunil Gupta, Law Officer, Tihar Jail, Delhi.
19. The District Court, Web-Site Committee, R No. 234, Tis Hazari Courts, Delhi
20. The video conferencing R. No. 16, Tis Hazari Courts, Delhi.
21. Cash Branch, Tis Hazari Courts, Delhi.
22. Reader to CMM, Central District, Delhi.
23. The Dealing Clerk (Leave), Judicial Branch, Central District, Delhi.
24. Office file.

  
Chief Metropolitan Magistrate  
Central District, Delhi.